COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 17 OF 2016 IN APPEAL NO. 181 OF 2015

Dated: 15th November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of: Byrnihat Industries Association

Review Petitioner(s) / Appellant(s)

	Vs. State Anr.	Electricity	Regul	ato	ry 	Respor	ndent(s)
Counsel for the R	eview Pet	itioner / Appellar	nt(s)	:	Mr. Rajiv Ya	adav	
Counsel for the R	esponden	t(s)		:	Mr. Buddy A	. Rangana	dhan for R-1
					Mr. Sakie Ja	kharia for	R-2

ORDER

As agreed by learned counsel for the parties, list the matter on 20.11.2017.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd